

ITEM NO.302

COURT NO.10

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 952/2010

BABY @ SEBASTIAN & ANR.

Appellant(s)

VERSUS

CIRCLE INSPECTOR OF POLICE ADIMALY

Respondent(s)

(With appln.(s) for ex-parte stay and office report)

Date : 10/02/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA

HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s)

Mr. M. Karpaga Vinayagam, Sr. Adv.

Mrs. V.S. Lakshmi, Adv.

Mr. Ganesh D. Gurnule, Adv.

Mr. A. Venayagam Balan, Adv.

For Respondent(s)

Ms. Liz Mathew, Adv.

Mr. M.F. Philip, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Hearing concluded.

Judgment reserved.

(VINOD KUMAR)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER